Declaration of Assets and Liabilities

Year. 2021 - 2022

I, RITIKA	, son/daughter/wife of .V.TVEKKUMAR,			
				BIHAR VIDHAN SABHA PATNA
service and presently work	king as	DFFILE	A	TTENDANT (DAR BAH)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Si		Self			nt-1	Dependar	nt-2 Dependant	t-:
	No			Name	(S) Nam	e	Name		
	(i) Cash	F5,00	0	NI	Li	. HIL	MIL	
	(ii) Deposits in Banks, Financi Institutions An Non-Banking Financial Companies		0	JEN	-	NIL	NIL	
	· ·	Bonds, Debentures and Shares in companies	NIL		NIE		HIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL		NIL		NIL	NJL	
(/)	Motor Vehicles (details of make, etc.)	NIL		NIL		NIL	HZL	
(v	i)	Tewellery (give details of weight and value)	509 Kam 2,25,000 silva-2009 20,000	10 gram 45,000	NIC		HIL	HIL	
(vii		Other assets, such as values of claims / interests	NIL		NIC		NIL	NZL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. <u>Details of Immovable assets</u>

91 (1018)

27/7

^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will - also have to be indicated]

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	Sr. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	i) Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market val		HIL	×	*	×
(1)) Non-Agricultural Lar - Location(s) - Survey number(s) - Extent (Total measurement) -Current market valu	NJL Ne	NIL	-X		
(11)	and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	HIL	NIL			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		HIL			
(v).	Others (such as interest in property)	NIL M	VIL			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	- KITI	HJL :
	(ii) Loans from financial institutions	NII	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NJL
	(b) dues to departments dealing with supply of water	· NIL	NIL
	(c) dues to departments. dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	KII)_
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	HIL
	(f) Other dues, if any	NIL	JUTL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also	PAN NO - EAJPRITEOM	
	indicate the assessment year upto which Wealth Tax return filed.]	NIL	HIL
	(iii) Sales Tax [Only in case of proprietary business]	HIL	NZL
	(iv) Property Tax	NZL	NII

C. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	110195365657
Gender :-	F. (M/F)
Date of Birth :-	1 8 0 7 1 9 9 8 (DD/MM/YM
Class/Group :-	(A/B/C)
- Caure	OFFICE ATTENDANT (DARBAN)
(Fu	Il Name e.g. B.A.SBihar Administrative Service,
ß.	S.S Bihar Secretariat Service etc.)
Home District :-	SAMASTIPUR
I hereby declare that knowledge and belief.	t the above details are true to the best of my
	Signature Rztzka
	Name of Employee: RITIKA
Place: PATMA	Designation: OFFICE ATTENDANT (DARBAN)
Date: 15: 02-2011	Department: BIHAR VIDHAM SABHA, PATMA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.